

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY, 2020 / 21ST VAISAKHA, 1942

B.A.No.1969 /2020

(Crime No. 115 of 2020 of Marayamuttom Police Station, Thiruvananthapuram District)

Petitioner /Accused No.3:

Subhash Kumar, S/o Dasan, Residing at D.
\$. Mandiram, Kilimavila,
Perumbayathoor, Neyyattinkara,
Thiruvananthapuram .
PIN – 695 126 .

By Adv. Martin Jose

Respondents :

1. The State of Kerala,
Represented by Public Prosecutor, High Court of
Kerala, Ernakulam – 682 031
2. The Station House Officer,
Marayamuttom Police Station,
Thiruvananthapuram District, PIN – 695 124

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.1969 of 2020

Dated this the 11th day of May, 2020

O R D E R

The learned senior counsel appearing for the petitioner and the learned Public prosecutor submitted that the petitioner is removed from the party array. Hence, the learned senior counsel is not pressing this bail application. This bail application is dismissed as not pressed

P.V.KUNHIKRISHNAN, JUDGE

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